

**Elections in Multi-State Cooperative Societies**

1956. SHRI RAM KUMAR KASHYAP: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of the provisions of the Multi-State Cooperative Societies Act, 2002 which prohibits a Member of the Multi-State Cooperative Society from contesting election for the post of Delegate/Director; and

(b) the rights of a Member of a Multi-State Cooperative Society?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The prohibition of member of the Multi-State Cooperative Society from contesting election for the post of delegate is as per the bye-laws of the Multi-State Cooperative Society approved by the Central Registrar which is consistent with the provisions of the MSCS Act,-2002 and Rules made thereunder. The provision of section 43 of the MSCS Act, 2002 prohibits/disqualifies a member/delegate of the Multi-State Cooperative Society from contesting election for the post of Director of the multi-State cooperative society.

(b) A member who is holding share capital in the Multi-State Cooperative Society can avail the services provided by the society, may participate in the general body meeting of the society, cast his vote during election of the delegates/Board of Directors and also contest for the same.

**Promoting beekeeping**

1957. SHRI MOTILAL VORA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has launched any scheme for promotion of beekeeping;

(b) if so, the details thereof;

(c) the manner in which ordinary farmers get benefited from the scheme; and

(d) whether Government has taken any steps to popularize the scheme for the benefit of farmers and ordinary citizens?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Yes, Sir. The Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), Ministry of Agriculture and Farmers Welfare, Govt. of India is implementing "Mission for Integrated Development of Horticulture (MIDH), a centrally sponsored scheme, w.e.f. 2014-15, for holistic growth of the horticulture sector in the country. Under MIDH, among others, for promotion of beekeeping, assistance is provided for: production of nucleus stock (public sector) @ 100% up to ₹20.00 lakh; production of bee colonies by bee breeder @ 40% of cost of